

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, MUMBAI**

Dated this Friday the 13<sup>th</sup> day of August, 2010

Coram: Hon'ble Shri Jog Singh - Member (J)  
Hon'ble Shri Sudhakar Mishra - Member (A)

Contempt Petition No.110 of 2002  
in  
O.A.601 of 2001

K.K.Verma,  
Retd.FA&CAO (T), Central Railways,  
R/o 11, 'Roshera',  
Opp.K.C.College, Churchgate,  
Mumbai - 400 020.

Mumbai - 400 020. - **Applicant**  
**(None)**

## **Versus**

1. Shri R.K.Singh,  
Secretary, Railway Board,  
Rail Bhawan,  
New Delhi - 110 001.
2. Shri S.P.S.Jain,  
General Manager, C.Railways,  
Mumbai, CST - 400 001.

- Respondent

### O R D E R (Oral)

For: Shri Jag Singh, Member (J)

The present Contempt Petition has been filed for non-implementation of the Order dated 23.1.2002 passed in OA 601 of 2001 (**K.K.Verma Vs. Union of India & another**) by which the respondents were directed to

20 550 2 12

2499

convene a review DPC. Somehow the respondents approached the Hon'ble High Court by way of Writ Petition No.2167 of 2002 and there was an interim order passed on 11.10.2002, in favour of the respondents.

2. Heard the learned counsel for the respondents. It is noted that during the pendency of the said Writ Petition, the respondents on their own have conducted a review DPC in compliance of this Tribunal's Order dated 23.1.2002 and the said DPC has not recommended the case of the applicant for empanelment in the Higher Administrative Grade and the said recommendations have been confirmed by the Appointments Committee of the Cabinet on 30.9.2002. Shri Dhawan, learned counsel for the respondents has produced a letter issued by the Ministry of Railway Board on 8.10.2002 to this effect. The said letter is taken on record.

3. In view of the above, we do not find any point to keep the present Contempt Petition pending. The same is accordingly dismissed as infructuous. Notices discharged.

NO. CAT/MUM/JUDL/O.A.601/2001/14921

DATE :  
30/08/10

COPY TO :

1. Shri K. K. Verma, Applicant, R/o 11, 'Roshera', Opp : K. C. College, Churchgate, Mumbai - 400 026.

2. Shri S. C. Dhawan, counsel for the Respondents.

SECTION OFFICER.